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Government of India

Ministry of Commerce

Public Notice No . 38 (RE-98)/1997-2002

New Delhi: Dated the 15th September, 1998

In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy, 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of procedures, Vol.2, 1997-2002:

Sr.No. 4 of "General Notes for all export product Groups" stands deleted"

2. This issues in Public interest.

Sd:

(N.L.Lakhanpal)

Director General of Foreign Trade

Copy to all concerned

By Order etc;

(L.B.Singhal)

Dy. Director General of Foreign Trade

(Issued from F.No. 1/7/302/97-98/PC.II)